

## **Rejection of application for certificate of registration**

**October 27, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on October 25, 1999 the application for certificate of registration submitted by the financial company Samaleswari General Finance & Investment Company Ltd., Nayanpara P.O., Dist. Sambalpur, Orissa.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Rupambara Padhi**  
**Manager**

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